

1	2	3	4	5
3.	Kollam	50	25	172.15
4.	Alleppey	24	14	163.11
5.	Palghat	10	9	24.42
6.	Kottayam	60	22	304.13
7.	Idukki	33	14	147.37
8.	Channanore	6	6	9.58
9.	Eranakulam	19	14	61.44
10.	Kozhikode	9	9	26.38
11.	Pathanthitta	50	20	208.07
12.	Trichur	52	26	276.88
13.	Malapparam	4	3	8.73
14.	Kasaragod	1	1	1.30
Total		568	291	2307.92

Note : Provisional.

Compulsory Administration of Energerix B Vaccine

5561. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to make compulsory the administration of the Energerix B vaccine for children;

(b) whether any specific age group of children or any vulnerable area is intended to be covered first;

(c) if so, the details thereof; and

(d) the reasons for not bringing the vaccine under the Universal Immunisation Programme ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) No, Sir.

(b) and (c) Does not arise.

(d) Incomplete epidemiological data on Hepatitis-B carrier stage in the country, less than 2% liver cancer due

to Hepatitis-B infection, very high cost of imported vaccine for immunizing 25 million new-borns every year with three requisite doses of vaccine (approx. Rs. 1 crore per district per year) and many more priority health problems in the country do not indicate inclusion of Hepatitis-B vaccination in National Immunization Programme.

Long Term Action Plan

5562. SHRI SRIBALLAV PANIGRAHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the origin annual plan projections for the years 1995-96 and 1996-97 for the different sectors under the Long Term Action Plan (LTAP), for the development of undivided districts of Kalahandi, Bolangir, and Koraput (KBK) of Orissa;

(b) whether the Union Government of India propose to continue the LTAP in its original form or revise it or abandon the same;

(c) whether it is a fact that a Committee of Secretaries of the various Departments of the Government is monitoring the LTAP; and

(d) if so, how many times and when the Committee has met and what are the findings of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The annual action plan for the years 1995-96 and 1996-97 for the different sectors under the Long Term Action Plan (LTAP) for the development of undivided districts of Kalahandi, Bolangir and Koraput (KBK) as prepared by Government of Orissa may please be seen at attached Statement I and II

(b) The Government of Orissa prepares Annual action Plan for each year under LTAP. The Government of India proposes to support LTAP subject to availability of resources and capacity of the implementing machinery at the field level in the districts.

(c) Yes, Sir.

(d) The Committee of Secretaries met seven times to formulate and review LTAP on the following dates - 11th March '93, 24th March, 1993, 24th January 1994, 21st April 1994, 1st June 1995, 20th July 1995 and 10th October 1996.